

| Year | Production |
|----------------------|------------|
| 1980-82 (17½ months) | 4,28,560 |
| 1982-83 | 2,51,191 |
| 1983-84 | 2,70,442 |
| 1984-85 | 2,55,446 |

(b) The age of the machinery, labour problems acute power shortage in the area, labour force, aged and lacking in flexibility, etc. have been the main reasons for under utilisation of capacity.

(c) to (e). A new CMD who had taken over on 17th August, 1985 is appraising various measures which are necessary to enable the Corporation to compete with better organised units in the private sector who have the advantages of lower wage levels, better scales of production and flexibility in buying of cheaper components etc.

New Process to Generate Power from Coal in West Bengal and Bihar

290. DR. SUDHIR ROY : Will the Minister of ENERGY be pleased to state :

(a) whether new process to generate power directly from coal will be started in West Bengal and Bihar; and

(b) whether any such process has already been started elsewhere in India ?

THE MINISTER OF ENERGY (SHRI VASANT SATHE) : (a) and (b). A pilot plant for the generation of electricity with coal as primary energy source using the Magnetohydrodynamic principle which involves direct conversion of heat into electricity has been established at Tiruchirappalli under a project sponsored by the Department of Non-Conventional Energy Sources. A two year programme of experimental work is presently in progress. Thereafter the possibility of setting up commercial scale plants in any part of India could be investigated.

Opposition to the Paris Convention for the Protection of Industrial Property

291. SHRI ANANDA PATHAK : Will the Minister of INDUSTRY be pleased to state :

(a) whether Government of India have acceded to the Paris Convention for the Protection of Industrial Property;

(b) whether there has been some opposition in the country in this matter if so, the basis for such opposition; and

(c) Government's reaction to the same ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) : (a) No, Sir.

(b) and (c). The question whether India should accede to the Paris Convention or not is being studied. While there are opinions, which support the proposal, there are also opinions, which oppose it. All views will be taken into consideration while arriving at a final decision in the national interest.

[Translation]

Setting up of a Paper Mill in Kumar Bagh (Betia), Bihar

292. SHRI KUNWAR RAM : Will the Minister of INDUSTRY be pleased to state :

(a) the reasons for not setting up a paper mill in Kumar Bagh (Betia) so far when Hindustan Paper Corporation had been given the letter of intent for the same seven years ago and Government of Bihar had allotted 500 acres of land to the Corporation;

(b) whether there is possibility of setting up of this mill during the Seventh Five Year Plan period; and

(c) if so, the amount proposed to be allocated for this mill in 1986-87 ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) :